- (b) and (c). For Home Listeners (June 1960 to July 1961):
  - (i) Three talks in English in the series "Matters of Moment" dealing with current national international affairs broadcast from Delhi and relayed by all Stations of All India Radio.
  - (ii) One talk in Hindi in series "Ai Ke Prasang" dealing with national and interaffairs broadcasts from Delhi and relaved by all Hindi Stations.
  - (iii) 25 programmes from various Stations of All India Radio in regional languages.
  - (iv) 140 items broadcast in All India Radio's news bulletins in all Indian languages.

#### For Overseas Listeners

(v) 56 programmes consisting of 11 short talks, 29 Reviews of Current Affairs and 16 Press Reviews were broadcast in all foreign language services of All India Radio and most of these were repeated in services for Indian Overseas in Tamil, Hindi, Konkani and Gujarati.

### National Mine Safety Council

\*700. Shri P. C. Borooah: Will the Minister of Labour and Employment be pleased to state:

- (a) whether it is a fact that a National Mine Safety Council has been set up:
- (b) if so, its constitution and functions; and
- (c) the annual estimated cost for the maintenance of this Council?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a) to (c). It is proposed to set up a National Mine Safety Council, composed of representatives of employers, workers. managers and supervisory staff mines for carrying out various measures to be adopted for safety education and propaganda in mines. The annual recurring expenditure is estimated to be Rs. 6.82 lakhs.

### फिल्म सेंसर नियम

श्रीवाजपेयी: श्री भ्र० मु० तारिकः श्री दी० चं० शर्मा: श्रीप्र० गं० देव : । श्रो प्रर्जन सिंह भदौरिया : \*७०१. ≺ थी हेम बरुग्रा : श्री प्रकाशवीर शास्त्री: महराजकुमार विजय ग्रानन्द : श्री नेक राम नेगीः श्रीचनीलालः

क्या सुचना ग्रौर प्रसारण मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या एक फिल्म शिष्टमंडल उन से हाल ही में दिल्ली में मिला था :
- (ख) यदि हां, तो उन के ग्रौर शिष्ट-मंडल के बीच बातचीत का क्या परिणाम निकला:
- (ग) क्या फिल्म सेंसर के नियमों में कुछ रियायत करने का प्रश्न सरकार के विचाारधीन है: ग्रौर
- (घ) यदि हां, तो इस के क्या कारण ᅔ ?

सुचना भ्रौर प्रसारण अंत्री (डा० केसकर): (क) जी, हां । कुछ समय पहले फिल्म निर्माताओं का एक ग्रुप मुझ से मिला था और सेंसर बोर्ड द्वारा निदेशों की व्यास्या के बारे में कुछ शिकायतों का ज्यौरा मुझे बताया था।

(स्व) इस विषय पर निर्माताओं श्रीर बोर्ड के साथ श्रभी बातचीत चल रही है। निदेशों की व्याख्या के बारे में सावधानी से विस्तृत जांच की जा रही है।

(ग) और (घ). सेंसर के नियमों को नरम बनाने का कोई प्रश्न नहीं है। प्रश्न तो सरकार द्वारा बनाये गये निदेशों के सही और उचित ग्रमल का है। इस विषय की पूर्ण रूप से छान-बीन की जा रही है कि जारी किये गये निदेश ठीक प्रकार से ग्रमल में लाये जाते हैं या नहीं!

### Africanisation of Services in Kenya

## •702. Shri Arjun Singh Bhadauria: Dr. Ram Subhag Singh:

Will the Prime Minister be pleased to state:

- (a) whether it is a fact that Indians in Kenya will lose their jobs due to Africanisation of services; and
- (b) if so, the action taken in the matter?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) We have no information to that effect. Government have so far received no representation from any Organisation on behalf of Indian Civil Servants in the employment of the Government of Kenya expressing fears on this account.

(b) Does not arise.

# Trade in Staple Fibre Yarn \*703. { Shri P. G. Deb: Maharajkumar Vijaya Ananda:

Will the Minister of Commerce and Industry be pleased to state:

- (a) whether the trade in staple fibre yarn came to a standstill in May, 1961 due to prices fixed by the Indian Cotton Mills Federation; and
- (b) if so, the action taken by Government?

The Minister of Commerce (Shri Kanungo): (a) No, Sir.

(b) Does not arise.

### Report of the O. & M. Division

\*704. Shri A. M. Tariq: Will the Prime Minister be pleased to state:

- (a) whether Government have taken note of the comments made in the Sixth Report of the Organisation and Methods Division of the Cabinet Secretariat wherein it has been reported that forty per cent of the working time of Senior and Middle level officials is taken up by meetings; and
- (b) if so, the action taken by Government to reduce the time spent in meetings?

The Parliamentary Secretary the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b). Government recently considered various measures for strengthening administration and as a result, one of their policy decisions is that Committees and Conferences should be reduced. To give concrete shape to this decision O. & M. studies are being organised to increase the effectiveness of meetings as a means of reaching decisions. This inevitably has to be a continuing programme involving detailed examination of procedures. Blanket bans would obviously be not desirable.

### Subsidised Industrial Housing Scheme for Plantation Industry

\*705. Shri Jinachandran: Will the Minister of Works, Housing and Supply be pleased to state:

- (a) whether the Fifth Housing Ministers' Conference held at Udaipur in December, 1960 recommended extending the subsidised industrial housing scheme to the plantation industry also; and
- (b) if so, what decision has been taken by Government on this re-